



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 26.11.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 26.11.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024 (With Defects) Part Heard	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	Shwetal Shepal	Ravinder Kr. Rawat- R1 Harshit Khare Prafull Saini- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)